Act, 1956. Accordingly, the Government of West Bengal had requested the Commission to consider their proposal to set up a new University at Midnapur. The Commission, in April, 1977, decided that this proposal needs further discussion with the State Government.

दिल्ली विकास प्राधिकरण के अधिकारियों द्वारा धन का दुरुपयोग ।

1017. **श्री राम विलास पासवान** : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली विकास प्राधिकरण कर्मचारी संघ के महामंत्री, श्री ओ० पी० वर्मा ने दिल्ली विकास प्राधिकरण में व्याप्त भ्रष्टाचार और धांधली के विरुद्ध 19 मई, 1977 को एक स्मरण पत्र दिया था ;

(ख) क्या दिल्ली विकास प्राधिकरण में पदाधिकारियों का एक ऐसा गिरोह है जिनका काम आपात-स्थिति के दौरान जनहित नहीं बल्कि एक व्यक्ति विशेष तथा एक दल विशेष की सेवा करना था ;

(ग) क्या इन पदाधिकारियों ने करोड़ों रुपये की सार्वजनिक राशि का दुरुपयोग किया ;

(घ) क्या उक्त अधिकारियों ने सैकड़ों कर्मचारियों को तबाह किया, अनेकों को निलम्बित किया और बर्खास्त किया ; और

(ङ) यदि हां, तो सरकार ने उक्त पदाधिकारियों के विरुद्ध अब तक क्या कार्यवाही की है और क्या सरकार का विचार दिल्ली विकास प्राधिकरण के काले कारनामों की जांच के लिए एक आयोग नियुक्त करने का है ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त): (क) जी हां ।

(ख) से (ङ): मामले पर विचार किया जा रहा है ।

Measures to curb floods in Assam

1018. SHRI NIHAR LASKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 2025 on 30th August, 1976 regarding Brahmaputra Flood Control Commission and state the steps being taken by the present Government to prevent the damage that is being caused by the floods in Assam State every year?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Besides continuing to provide adequate funds by way of loans for the Brahmaputra Flood Control Commission to implement works which are of immediate nature and which cannot wait the formulation of comprehensive Plan as also those required for carrying out necessary investigations programmed by the State for preparation of the comprehensive plan, the Government of India is considering enactment of a Bill for setting up of the Brahmaputra River Board by the Central Government. One of the important functions of the Board proposed in the Bill is carrying out surveys and investigations and preparing Master Plan for the control of floods, bank erosion and improvement of drainage in the Brahmaputra Valley.